MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

Specialised Educational Programme on – Motor Accident Claim Cases (online & through other modes of communication)

DATE: 20.09.2025 (Saturday)

SCHEDULE

SESSION	TIME	TOPICS
I	10.00 am to 10.15 am	Inauguration of the Programme
		By: Shri Sachin Sharma, Additional Director, MPSJA
II	10.15 am to 11.30 am	 Key issues under Motor Accident Claim Cases relating to – Permanent disability Computation for children Overview of DAR Guidelines issued by the Apex Court No fault liability Followed by open interaction
		By: Shri Manish Sharma, Faculty (Jr. 1), MPSJA
III	11.30 am to 12.45 pm	 Key issues relating to compensation under Motor Accident Claim Cases – Death cases Important amendments, Rules and their effect Followed by open interaction By: Shri Manish Sharma,
		Faculty (Jr. 1), MPSJA
TEA BREAK (12.45 pm to 1.00 pm)		
IV	1.00 pm to 2.15 pm	 Discussion on – Defence taken by Insurance Company Doctrine of pay & recover Followed by open interaction
		By: Dr. Dharmendra Kumar Tada, Faculty (Sr.), MPSJA
LUNCH BREAK (2.15 pm to 3.00 pm)		
V	3.00 pm onwards	Key issues relating to — Negligence, Contributory Negligence & Composite Negligence Followed by reflections & valedictory By: Shri Sachin Sharma, Additional Director, MPSJA

Note:- (1) The Schedule is subject to change as per exigencies.

- (2) Use of Cell Phones during Programme is strictly prohibited.
- (3) Course Coordinator Shri Sachin Sharma, Addl. Director, Mob. 9425492008

DIRECTOR